



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad

संदर्भ संख्या : 4359) 04-900/19/14

दिनांक 18-11-19

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi,
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Compliance report in compliance to order passed by Hon'ble NGT, New Delhi on dated 31.10.2019 in matter of OA No. 900/2019, Banshi Lal & Ors. Versus State of Uttar Pradesh.

Sir,

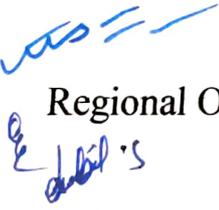
With reference to the above subject mentioned above, this is to inform you that in compliance to the order passed by Hon'ble National Green Tribunal, New Delhi on dated 31.10.2019 in matter of OA No. 900/2019, Banshi Lal & Ors. Versus State of Uttar Pradesh, the compliance report is submitted for your kind perusal and necessary action please.

Yours Sincerely


Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०
Website- www.uppcb.com, e-mail : roghaziabad@uppcb.com

Action Taken Report in compliance to order passed by Hon'ble NGT, New Delhi on 31.10.2019 in matter of OA No. 900/2019 Banshi Lal & Ors Versus State of Uttar Pradesh.

Hon'ble National Green Tribunal passed the following order on 31.10.2019 in OA No. 900/2019 Banshi Lal Versus State of Uttar Pradesh :-

" Grievance in this application is against air and noise pollution by Laxmi Metal Polish Factory and Paras Steel Polish Factory in Hapur, U.P.

Let the District Magistrate, Hapur and Uttar Pradesh Pollution Control Board (UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in.

The UPPCB will be the nodal agency for coordination and compliance. A copy of this order, along with complaint, be sent to the District Magistrate, Hapur and UPPCB by e-mail for compliance..... "

In compliance to the above said order, as per the directions of District Magistrate, Hapur, Joint inspection of industries in question was carried out by Officials of UPPCB, Regional Office, Ghaziabad, Executive Engineer, Nagar Palika Parishad, Hapur and Sub Divisional Magistrate, Hapur on 15.11.2019. Following observations were made during the observation :-

M/s Laxi Metal Steel Polish Factory, Haridwari Nagar, Modinagar Road, Hapur

1. In compliance to the order passed by Hon'ble National Green Tribunal, New Delhi in OA no 1078/2018, the industry has already been sealed by the District Administration on 16.03.2019 and UPPCB Regional Office, Ghaziabad has recommended to Head Office, UPPCB, Lucknow for imposition of Environmental Compensation of Rs. 2,00,000/-. During the joint inspection, the unit was found closed and sealed.

M/s Paras Steel Centre, Near Saraswati Bal Mandir School, Keshav Nagar, Modinagar Road, Hapur :-

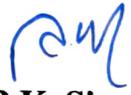
1. No plant and machinery is installed in the premises of the unit. Unit is involved only in trading of S.S. Utensils. The premises is only used as a godown for trading of the

material. Noise monitoring was carried out during inspection, the noise level was found within the prescribed norms. Hence, no source of air pollution was



Joint inspection report is annexed with this report as **annexure 1**. The report in the aforesaid matter is put up for your perusal and necessary action please.


(Ranjit Singh)
Junior Engineer
Regional Office, UPPCB
Ghaziabad


(B.K. Singh)
Assistant Environmental Engineer
Regional Office, UPPCB
Ghaziabad

Regional Officer



मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 900/2019 बंशी लाल व अन्य बनाम स्टेट ऑफ यू.पी. में पारित आदेश दिनांक 31.10.2019 के अनुपालन में संयुक्त निरीक्षण आख्या।

कृपया मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 900/2019 बंशी लाल व अन्य बनाम स्टेट ऑफ यू.पी. में पारित आदेश दिनांक 31.10.2019 के अनुपालन में उल्लेखित इकाईयों का संयुक्त निरीक्षण (उपजिलाधिकारी, हापुड, अधिशासी अधिकारी, नगर पालिका परिषद, हापुड एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद) दिनांक 15.11.2019 को किया गया है। विस्तृत निरीक्षण आख्या निम्नवत् है:-

1. श्री० लक्ष्मी मेटल स्टील पालिश फॅक्ट्री, हरिद्वारी नगर, मोदीनगर रोड, हापुड- कार्यालय अगिलेखो के अनुसार इकाई को पूर्व में मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 1078/2018 के आदेशों के अनुपालन में दिनांक 18.03.2019 को जिला प्रशासन के साथ सील किया जा चुका है एवं पर्यावरणीय क्षतिपूर्ति प्रशमन रू० 2,00,000/- अधिरोपित की गयी है। संयुक्त निरीक्षण दिनांक 15.11.2019 में इकाई सील पायी गयी।
2. श्री० पारस स्टील सेंटर, नियर सरस्वती बाल मन्दिर स्कूल, केशव नगर, मोदीनगर रोड, हापुड- इकाई का संयुक्त निरीक्षण दिनांक 15.11.2019 को किया गया है। निरीक्षण के समय इकाई प्रतिनिधि के रूप में श्री अग्निषेक मित्तल, पार्टनर उपस्थित थे। निरीक्षण के समय इकाई में औद्योगिक गतिविधि होती हुयी नहीं पायी गयी। इकाई के परिसर में कोई प्लाट एवं मशीनरी स्थापित नहीं पायी गयी। इकाई प्रतिनिधि द्वारा अवगत कराया गया कि स्थल पर एस.एस.यूटेन्सील की ट्रेडिंग का कार्य किया जाता है। स्थल पर एस.एस.यूटेन्सील को मण्डारित किया जाता है एवं गोदाम के रूप में प्रयोग होता है। निरीक्षण के समय इकाई परिसर में ध्वनि अनुश्रवण किया गया। ध्वनि अनुश्रवण की तीव्रता 48.7 डेसीबल पायी गयी, जो मानको के अनुरूप है। मीके पर इकाई प्रतिनिधि को निर्देशित किया गया कि भविष्य में परिसर में औद्योगिक गतिविधि न किया जाये।

उक्त से स्पष्ट है कि उक्त इकाई में औद्योगिक गतिविधि न होने के कारण ध्वनि व वायु प्रदूषण सामान्य है। निरीक्षण के समय खींचे गये फोटोग्राफ निम्नवत् है:-

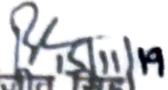


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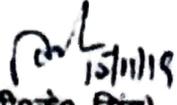
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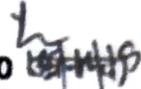
निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


(रजित सिंह)

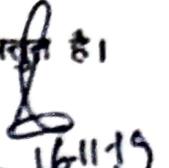
अवर अभियंता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद


(वी०के० सिंह)

सहा०पर्या० अभियंता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद


(जे०के० सिंह)

अधिसारी अधिकारी
नगर पालिका परिषद,
हापुड


(सत्य प्रकाश)

उपजिलाधिकारी, सादर,
हापुड